

**FORM A
PUBLIC ANNOUNCEMENT**

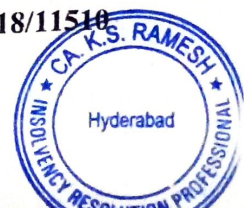
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF KOLLA INNOVATIVES INFOTECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KOLLA INNOVATIVES INFOTECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	05/04/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Vijayawada
4.	CIN / Limited Liability Identification No. of corporate debtor	CIN: U74200AP2005PTC045815
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd.Off.: 10-1-38/A, 1st floor, Waltair Up lands, Visakhapatnam, AP
6.	Insolvency commencement date in respect of corporate debtor	15.03.2021 (Copy made ready on 22.07.2021, received on 26.07.2021)
7.	Estimated date of closure of insolvency resolution process	11.09.2021 - 180 days from Insolvency commencement date.(Copy made ready on 22.07.2021, received on 26.07.2021)
8.	Name and registration number of the insolvency professional acting as interim resolution professional.	CA SAI RAMESH KANUPARTHI (K S RAMESH). IBBI Reg. No. IBBI/PA-001/IP-P00910/2017-18/11510
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Plot No. 6-B, Beside TDP Office, Road No. 2 Banjara Hills, Hyderabad - 500 034. Mobile No. 98490 39674. Email id: info@ksrfs.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Plot No. 6-B, Beside TDP Office, Road No. 2 Banjara Hills, Hyderabad - 500034. Mobile No. 98490 39674. Email id: kiipksr@gmail.com
11.	Last date for submission of claims	09.08.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class(es) of creditors, if any, will be ascertained on verification of Books of account.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not applicable at present 2. -do- 3. -do-
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://www.ibbi.gov.in/home/download Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal (Amaravathi Bench) has ordered the commencement of a corporate insolvency resolution process of the **M/s. kolla Innovatives Infotech Private Limited on 15.03.2021 (Copy made ready on 22.07.2021, received on 26.07.2021) insolvency commencement date.** The creditors of **M/s. kolla Innovatives Infotech Private Limited**, are hereby called upon to submit their claims with proof on or before 09.08.2021 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised representative from among the three insolvency professionals listed against entry No.13 to act as Authorised representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

**Date: 27.07.2021
Place: Hyderabad**

CA Sai Ramesh Kanuparthi (K S Ramesh)
Interim Resolution professional
Reg. No. IBBI/PA-001/IP-P00910/2017-18/11510



House of A Srinivasulu bearing D.No.4-15, North: Vepagunta Road, South: Road
Item No.2: EM Charge on Residential land and building property admeasuring land area of 451.25 Sq yards consisting of Ground Floor situated at Sy.No.38/1,38/2 & 38/3A, Plot No.5 & 7, D.No.4-17, Vepagunta Village, Parameswara Mangalam Gram Panchayat, Near Arakkonam Railway Lane, Puttur-517584 Standing in the name of **Mr. A.GOPINATH** is bounded by: **East:** Plot No.4&8 (House of A.Vimala), **West:** Well & A. Srinivas Plot No.6, **North:** Vepagunta Road, **South:** Road
 Place: NAGARI
 Date: 26.07.2021
 Sd/-Authorized Officer
 THE KARUR VYSYA BANK LIMITED

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RELEVANT PARTICULARS	
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2 Date of incorporation of corporate debtor	05/04/2005
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Vijayawada
4 CIN / Limited Liability Identification No. of corporate debtor	CIN: U74200AP2005PTC045815
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6 Insolvency commencement date in respect of corporate debtor	15.03.2021(Copy made ready on 22.07.2021, received on 26.07.2021)
7 Estimated date of closure of insolvency resolution process	11.09.2021 - 180 days from Insolvency commencement date. (Copy made ready on 22.07.2021, received on 26.07.2021)
8 Name and registration number of the insolvency professional acting as interim resolution professional.	CA SAI RAMESH KANUPARTHI (K S RAMESH). IBBI Reg. No. IBBI/PA-001/IP-P00910/2017-18/11510
9 Address and e-mail of the interim resolution professional, as registered with the Board	Plot No.6-B, Beside TDP Office, Road No.2, Banjara Hills, Hyderabad-500034. Mobile No. 98490 39674. Email id: info@ksrfrms.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Plot No. 6-B, Beside TDP Office, Road No. 2 Banjara Hills, Hyderabad-500034. Mobile No. 98490 39674. Email id: kiipksr@gmail.com
11 Last date for submission of claims	09.08.2021
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class(es) of creditors, if any, will be ascertained on verification of Books of account.
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not applicable at present 2. -do- 3. -do-
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: http://www.ibbi.gov.in/home/download Physical Address: Not Applicable

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Sd/-
 CA Sai Ramesh Kanuparthi (K S Ramesh)
 Interim Resolution professional
 Reg. No. IBBI/PA-001/IP-P00910/2017-18/11510

Date: 27.07.2021
 Place: Hyderabad

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